

**Prices of essential commodities**

1200. SHRI ATAL BIHARI  
VAJPAYEE:  
SHRI KAILASH PATI  
MISHRA;

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the retail and whole sale prices of essential consumer commodities available for the last 12 months and how do they compare with those during the same months in each of the past 3 years?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): The monthly wholesale price indices and month-end retail prices of selected commodities during the past 4 years ending October, 1986 are given at Annexure I and Annexure-II respectively. (See Appendix CXL, Annexure No. 50)

**Setting up of coal based Fertilizer Plants**

1201. SHRI AJIT P. K. JOGI: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of coal based fertilizer plants proposed to be set up in the country during the Seventh Five Year Plan period together with the names of places;

(b) the expenditure incurred on Korba coal based fertilizer plants in Madhya Pradesh to date and what is the projected time schedule for its completion; and

(c) what are the impediments, if any in the completion of this plant and the manner in which Government propose to remove the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZER IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) There is no proposal to set up any coal-based fertilizer plant during the Seventh Five Year Plan.

(b) and (c) The net expenditure incurred on the Korba fertilizer project till 30th September, 1986 was Rs 18.39 crores. The implementation of the project was initially held in abeyance due to resource constraints. It was subsequently decided that further implementation of the project should be considered only after the production, at the other two coal-based fertilizer plants at Talcher and Ramagundam, stabilises.

**Improvement of slums in Madhya Pradesh**

1202. SHRI AJIT P. K. JOGI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what financial allocations have been made by the Central Government during the current financial year for improvement of slums in Raipur, Jabalpur, Indore, Bhopal and Gwalior in Madhya Pradesh;

(b) whether any study of the conditions of slum dwellers in any of these cities has been made by the Central Government; if so, what steps have been taken on the basis of that study;

(c) if no steps have been taken what are the reasons therefor; and

(d) what are the steps the Central Government propose to take to improve the conditions of slum dwellers in the above cities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) A State Sector outlay of Rs. 185 lakhs has been provided during 1986-87 for Slum improvement in M.P. Assessment of conditions in slums in various cities and formulation and implementation of appropriate projects out of this outlay is to be done by the State Government.

(d) The Central Government provides broad policy guidelines, coordinates efforts of the State Governments and monitors the progress of